

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 86 of 2011

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

04/08.07.2020: At the request of the learned counsel for the petitioners, list this case
after two weeks.

Anu/-

(ANANDA SEN, J.)